226)

3.1 DEPUTY MINISTER IN THE MUNISTRY OF COMMERCE (SHRI M SHAFI QURESHI) (a) to (d) A state ment is lud on the Table of the House

STATE MENT

There was some delay in export of hosierv goods to East European countries in view of the problems relating to revaluation of prices of goods covered by pre-devaluation contracts entered into with Ea t European countries Various representations were received by Government from exporters of hosierv goods in this regard As a result of negotiations between the Government of India and the various East Furopean countries it has been decided that all contracts expressed in terms of rupee prices will now be revalued to the extent of 57 5 per cent in respect of con tracts with countries other than USSR and cv 475 per cent in the case of contracts with the USSR. In view of the reval ition of contracts there will be no difficulty in implementing the contracts i alicely entered into for export of hosiery good

PUNISHMENT FOR SABOTAGE ON RAILWAYS

*408 SHRI N SRI RAMA REDDY SHRI NAGI REDDY

Will the Minister of RAILWAYS be pleased to state whether any proposals making the offence of sabotage on Railways, liable for capital punishment are being considered by Government?

THF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR RAM SUBHAG SINGH) No, Sir

TROUBLE IN DUCDA COAL WASHERY

*409 DR (MRS) MANGLADFVI TALWAR SHRIUSDUGAL SHRIJAGATNARAIN

Will the Minister of IRON AND STEEL be pleased to state

(a) whether there was trouble in Unit No 2 of Dugda Coal Washery on 1st July, 1966 resulting in injury to seven people, and

to Questions

(b) if so what are the details of the incident?

1HF MINISTER OF IRON AND STEBL (SHRI T N SINGH) (a) and (b) The workers engaged by M/s Asiatic Oxygen and Acetylene Company Limited a private firm working as sub-contractors of the main contractor—also a private firm—in the construction of Dudga II Coal Washery, went on strike from 28th June, 1966 We understand that the strike was peaceful on the 28th and 29th June but that the workers became violent later when some arrests were made. It is understood that they resorted to stone throwing which resulted in minor injuries to se en persons

MANUFACTURE OF CABLES

410 SHRI LOKANATH MISRA Will the Minister of INDUSTRY be pleased to state

(a) whether Government of India enter ed into any agreement in 1949, with the Standud Felephone and Cables Limited of U K for manufacture of Cables

(b) if so for how many years, and

(c) what are the salient points of the agreement $^{\circ}$

THE MINISTER OF INDUSTRY (SHRI D SANJIVAYYA) (a) to (c) A statement is laid on the Fable of the House

STATEMENT

(a) Yes Sir

(b) For twenty years with effect from 31 10-1949

(c) The salient points of the agreement are that in consideration of their services Government shall pay to Standard Tele phones and Cables Ltd I ondon

(1) A sum equal to 6 per cent of the total cost of the factory plant fixtures and equipment (including cost of installation but excluding the cost of land office furniture and other moveable office equipment

(11) A sum equal to 6 per cent of the total cost of any expansion or improvement to the factory undertaken at any time during the term of this Agreement, after the initial construction period, if Government appoints S.T.Č. to undertake such expansion or improvement,

(iii) A sum equal to 2 per cent of the selling price of all products manufactured and sold by the factory during the term of this Agreement, payable at the end of each year with a guaranteed minimum payment of £3,000 for the first year and £5,000 each for the second and third years after expiry of the initial construction period.

Provided that the minimum payment shall be increased on a percentage basis to allow for the inclusion in the output of coaxial and carrier cable, at present not estimated, so that the guaranteed minimum annual payment shall not be greater than £10,000 per annum.

(iv) Purchase of products of the factory —Government agrees that all its Ministries and Government-owned companies or any partially-owned Government company for whose purchasing Government have power of direction shall purchase from the factory at fair and reasonable prices all their requirements of the products within the field of this Agreement produced by the factory.

Until the factory produces all of the Government's requirements of the products within the field of this Agreement 25 per cent of the requirements of Government of such products which it does not itself manufacture shall be purchased from S.T.C. f o.b. at the same prices as are acceptable to the British Post Office plus 21 per cent subject to the quantity and delivery dates offered by S.T.C. being acceptable to Government. If Government decides to purchase all or any portion of the balance of 75 per cent of such requirements from ST.C. it shall enter into a rate contract with ST.C for such terms as may mutually be agreed 1 pon

BLACKMARKETING IN THE SEEDS OF COFFEE

to Questions

*411 SHRI NIREN GHOSH: Will the Minister of COMMERCE be pleased to state

(a) whether Government's attention has been drawn to the blackmarketing in the sale of raw coffee seeds at Bangalore; and

(b) if so, what steps have been taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M SHAFI QURESHI): (a) and (b) There had been some rise in price of coffee due to the tising demand as compared to the available supplies. To the extent possible, some more quantity is being released.

STREAMLINING OF FARE SYSTEM AND MECHANISING LICKET ISSUING SYSTEM IN BOMBAY

*412. SHRI P K KUMARAN : SHRI OM MEHTA

Will the Minister of RAILWAYS be pleased to state

(a) whether in view of the unwieldy volume of suburban traffic in Bombay, there is any proposal under Government's consideration to streamline the train fare system and mechanise the ticket issuing system there as obtains in other big cities of the world; and

(b) if so, what are the details of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) and (b) (1) Pro posals for rounding off passenger fares to multiples of 5 paise are under consideration.

(ii) Self-printing machines for the issue of suburban and short-distance journey tickets have been installed at a large number of busy stations. The extension of the use of these machines is under consideration. Coin-operated automatic ticket issuing machines are also being manufactured and installed at busy stations